

CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
SCO 147-148 SECTOR 17-C CHANDIGARH
SINGLE MEMBER BENCH
CAUSELIST

Court No. : 2

Date : 17/11/2017
Day : Friday
Time : 10:30A.M

CORAM:

Hon'ble Dr. Devender Singh, Member Technical

<u>S.No.</u>	<u>APPEAL NO.</u> <u>REGULAR</u> <u>MATTERS</u>	<u>APPELLANT</u>	<u>RESPONDENT</u>	<u>REPRESENTATIVE</u>	<u>REMARKS</u>
1	E/60703/2017	M M Auto Industries Ltd	C.C.E Gurgaon Ii	Prabhat Kumar/DR	
2	E/60740/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
3	E/60741/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
4	E/60742/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
5	E/60743/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
6	E/60744/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
7	E/60745/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
8	E/60746/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
9	E/60747/2017	Ms Arham Foods	C.C.E Jammu & Kashmir	Gagan Kohli/DR	
10	ST/60752/2017	Ms Dlf Cyber City Developers Ltd	C.C.E Delhi-iv	V. LAKSHMI KUMARAN/DR	
11	ST/60760/2017	Ms McCormick Support Services Pvt Ltd	C.C.E Gurgaon Ii	Abhishek Jaju, Advocate/DR	

Prepared By

Checked By

Assistant Registrar/Sr.PS
CESTAT Chandigarh